

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

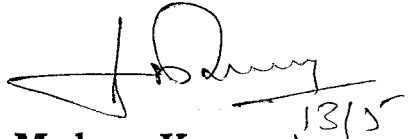
Dated: 13.05.2016

ORDER NO. 50 of 2016

The Hon'ble Member/ HOD is pleased to partially modify the sitting notified vide **order no. 37 of 2016 for CESTAT Delhi** to the extent indicated below:-

From 18.5.2016 to 19.5.2016 at 10.30 A.M. Hon'ble Sh. M.V. Ravindran, Member (Judicial) will hear Single Member bench matters, as notified.

By Order


(A.Mohan Kumar)
Registrar

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Deputy Registrar